

SUPREME COURT OF INDIA

Roop Lal

Vs.

Kidarnath

(G. L. Oza and O. Chinnappa Reddy JJ.)

09.01.1987

ORDER

The Text below is only a summarized version of the order pronounced

The suit for pre-emption is dismissed and the judgment will not be considered. The appeals are allowed in view of the judgment in Jagdish v. Nathimal Kejriwal.